

Exploitation by Private Recruiting Agencies

20. DR. YELAMANCHILI SIVAJI:
Will the Minister of LABOUR be
pleased to state:

(a) whether any complaints have
been received recently against private
recruiting agencies exploiting the job
seekers in Gulf countries; and

(b) if so, what are the details there-
of and what steps are being taken
to safeguard the interests of job seek-
ers from exploitation by the unscrup-
ulous recruiting agencies?

THE MINISTER OF LABOUR AND
WELFARE (SHRI RAM VILAS PAS-
WAN): (a) Yes Sir.

(b) 28 cases against unauthorised
private Recruiting Agencies were re-
ceived since 1-4-89. The details are
given in the Statement. (See below)

Such cases against unregistered Re-
cruiting Agents are reported to police
for investigation and further action
by the police.

Labour Ministry has published Hand
Books giving guidelines to safeguard
the interests of the job seekers and
this is distributed free of cost. Raids
are also conducted at the premises
of unregistered Recruiting Agents by
the field officers. Publicity for the
guidance of the job seekers is also
given through All India Radio, Press
Releases and Newspapers, cautioning
the job seekers, against such unau-
thorised recruiting agents.

Statement

S. No.	Date of Receipt	Complaint
1	6-4-89	Complaint against M/s Momenz International Travels, Mangalore regarding extortion of money from Mrs. Lakshmi R. Nair.
2	8-4-89	Complaint received from Bombay Police, Maharashtra.
3	24-4-89	13 Indian Nationals of Tamil Nadu brought to Tanzania without emigration check by Abdul Ghafoor Khan.
4	4-5-89	Complaint of K. Rajan against Md. Hassan reg. cheating of Rs. 21,000/- on the pretext of giving job abroad.
5	4-5-89	Case against S/Shri T.A. Abdul Maulani & Nizamuddin Maulani for extorting money.
6	8-5-89	Complaint against M/s Nicky Travels, Bombay for unauthorised overseas recruitment.
7	8-5-89	Complaint by Sh. Ismail Md. Yusuf against Mr. Md .Keyee reg. cheating of Rs. 53,400/-.
8	8-5-89	Complaint received from E/I Havana regarding cheati Sh.B.S. Gullu 15-A/1, Karol Bagh, New Delhi

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9	14-6-89	Regarding illegal recruitment by M/s Dev & Associates, Delhi.
10	15-6-89	Complaint referred by POE Trivandrum reg. illegal recruitment of manpower by Mas Hotel, Trivandrum.
11	20-7-89	Complaint by Sh. Tara Singh Rahas for cheating and fraud by Shri Hamid, Gaziabad.
12	14-8-89	Complaint of Charanjit Singh against Sh. Amir Singh of Ludhiana for non-refund of money paid.
13	16-8-89	Complaint of Sh. Ratan Singh Bhagal against two persons reg. cheating of Rs. 1.85 lakh.
14	18-8-89	Complaint of Sh. S.M. Khadse against M/s Raj Consultants, Bhopal reg. Cheating of Rs. 5,000/-.
15	18-8-89	Illegal recruitment business carried on by M/s Sachdeva & Associates Pvt. Ltd., New Delhi.
16	21-8-89	Complaint of Mr. Nyime Lahamo against M/s Veekay International Associates, New Delhi for cheating on the pretext of Job abroad.
17	25-8-89	Cheating of Indian workers with promises of providing jobs abroad.
18	8-9-89	Complaint against M/s Sharma Travel Agents, Ludhiana.
19	13-9-89	Complaint of Shri T.C. Verghese against his brother for non-refund of Rs. 25,000/- taken on the promise of a job abroad.
20	15-9-89	Regarding a news item in Times of India dated 12-9-89 on Racket in 'Export of Children to Gulf'.
21	3-11-89	Complaint from Shri Surender Rao and friends, forwarded by Shri Upendra, M.P.
22	7-11-89	Complaint from Shri T.S. Krishnan, forwarded by Home Minister's residence against M/s overseas Bombay Centre/Rana Consultants.
23	7-11-89	Complaint from Shri P.K. Simon against Shri Fazal Raheman Sheekh Sari, New Delhi-110017--reg.
24	7-11-89	Complaint from Shri Sharam Vir Singh against M/s Prince Indl. Ltd
25	5-10-89	Complaint from Sh. Vimal Kaul against Shri Sunraj Trading Co., Delhi
26	7-12-89	Complaint against Sh. P.J. Joseph & Josco Enterprises, 145 T.H. Road, Tondiarpet.
27	10-12-89	Complaint of Shri Kishan Chand of Jalandhar against Shri Rashinder.
28	17-12-89	Complaint against Shri Chandra Sekharan by Shri G. Krishna Pillai, POE, Cochin.
